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! Shri B. K. I'. Sinh.- |

luHii the Indian Union, are some misguided people who try

u that. We strongly condemn that attitude;

THE DEPUTY CHAIRMAN: Yes, Mr. Kulkarni. Th,,,i will do so. SHRT A. 0. KULKARNI (Maharashtra): Madam T want to requesl through vou Ihe Prime Minister . . .

THE DEPUTY CHAIRMAN About viiaf are you going to Bpeak (is it about films \

SHRT A. G. KULKARNI: Not on films.

THI-] DEPUTY CHAIRMAN: Then you may wait. There are so many Members who want to raise so many things, (hdernj^ttiqns), AU of you please take your seats. Thereore so many hon. Members who waul (<> raise so many issues in the House now.

SHRI BHUPESH GUPTA: I will be very brief, Madarn^ As one who doo nol iisnalh go io films.

TDK DEPUTY CHAIRMAN: Usually yon don'l?

SH KI BHUPJBSB GUPTA: No Madam only gnee in ten. ye<ys or twice in ten. years. But may 1 make a. suggestion We have oni' I Kumar here. May I ma] ingesthat this matter should tion seriously taken up by the Goverrymenl and particularly by the Minister of Information and Broadcasting Cth there wiH be a lot of unemploj i and suffering on the part of a large ['.umber of

ople all over the country. There fore, T think >this matter should be seriou ly (a up by live Goverianeul ami i tion parties concerned.

THE DEPUTY CHAIRMAN; That will do.

A MATTER OP PERSONAL EX PLANATION BE APPOINTMENT OF SCIENTISTS BTC IN THE COUNCIL OK SCIENTIFIC WI) INDUSTRIAL RESEARCH

SHUT 1\ N. KATIT.ir (Rajasthan) : Madam Deputy Chairman, t am grateful to you for permitting me. to stain the facts and to put the records straight on statement made by the hon. Minister of Education, Tin-Education Minister when replying to a question No. 70S on 22nd December, last said T am quoting:

"I discussed with the hon. Members, Mr. Kathinand Mr. Bhagava. They agreed-with me tliat it wa no use gorng into the past. What has happened happened. Bui in. future we. will see thai it does nol recur. I made a, stal ment here. 1 promised that we wiH study each ease

T was taken aback and T had to intervene and 1 said 1 am quotitig again:

"Sir. on. a. personal explanal ior.-The hon. Minister has just now referred to me by name. I am surprised at what he said, f nave certain-ly met htm, not on.ee or twice hut ou so many occasions. F have never al any stage told him satisfied and 1 do .quiry into what has happened in the past. On the other hand 1 have, repeatedly impressed on hirn that unless a thorough enquiry is made into whal happened in. the past (.here can he no improvement in the future. 1 am surprised that he has made fcliaj itatement. Tt is a, personal explanation".

Immedial - tins the Jam. Minister further said to me again I am quoting:

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"Не was in my We had room a long discussion. His first, charge was that there were many scien appointed who had scientific tists no qualifications. I discussed it with and showed him the list. Not only to me but also to the Prime "Minister he said if I am allowed to quote him—1 withdrawing am all the charges. But see to it that it docs not recur' Madam, am surprised at the statemen! that was made and when the hon. Minister repeated this state 1 did nol consider men! it right and proper to contradict him a se.con.il time, f wrote, to him and requested him to make amends for the verv unfounded and unfair remarks ho me before, hail made about the House adjourned* This was not done. Three attempts were made by me to get an interview to discuss with hirn this and other matters and they ;dso were not successful. Now 1 would like to re-capitulate what actually happened. I met the hon. Minister in his room in the North Block after Presidential the last election andl showed him documents appointments that had to prove uvi.de in the Council of Scientific been and Industrial Research of persons with scientific and technical desig nations but who did. not hold any qualifical ions. I rememl $>^{r}$ the react ion of the hon. Minister. He was flabber gasted remarked, Kathju. and could you tell me, if such things can happen?"

T said here is a list of eighteen peoph who were appointed, and this thing was forwarded to me imder the sig na! ore of his predecessor, Mr. Chagla So he was satisfied and I told hirn 'Mr. Sen, you don't know me, bu whatever I say unless I give yo documentary proof do not accej.

anything which 1 place before you . Now the surprising thing is that he made the statement 'I discussed with him and showed him the list'. Madam Deputy Chairman, my contention is that he did not show uv any list. As a matter of fact, I showed him a list containing eighteen names and I told him that he should go further into the matter as I was convinced that there w^rere more than 200 appointments which have heen made of people who had no business to be called scientists or technologists. I also showed him another document which had been received from Mr. Chagla and in which it had been admitted tha! a man had been appointed, on a very high salary of more than Rs. 1,600 and the only qualification the man had was the High School Certificate from Bombay. I have got the documents with me and I am prepared to place them on the Table of the House. I also made a further request and asked: 'Will you kindly enquire, into this?

श्री ताराकेश्वर पांडे (उत्तर प्रदेश): हम यह जानना चाहते हैं वह ऐसे भाग्यवान कीन है उनका नाम क्या है

SHR1 P.N. KATHJU: I refuse to enter into that controversy. I refuse, to mention the officer's name on the floor of the House. I am extremely sorry I cannot oblige him.

SHRI DAHYABHAI V. PATEL (Gujarat) : You lay the documents on the Table of the House.

SHRI P. N. KATHJU: If Madarn 'Deputy Chairman will permit, I will place them on the Tabic, of the House.

SHRI BHUPESH GOTTA (West Bengal): He is not only giving per sonal explanation but something

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j' Shri Bbupeah Gupta] more. He is not only setting the record straight bul putting in new roe wi ls.

SHRI DAHYABHA1 \. PATEL: It is better the Education Minister should also come and let hirn hear what yon have to say because what yon arc saying is very serious.

THE DEPUTY CHAIRMAN i Mr. Katliju, now you should be brief. The personal explanation is over really.

SHRI P. N. KATHJU: I will try to he very brief. You know I very rarely speak.

The only statement aboul appointments to which he has referred was very recent, on 23rd March, that is, on Saturday last. I made frantic efforts Io find this oul and a very efficient and competent staff member of the Rajya Sabha was successful iu producing this thing. Madam, what I now understand is that this statement was laid on the Table of the Rajya, Sabha on 22nd March, just one daj before the Minister spoke and I will come to that in a minute.

THE DEPUTY CHAIRMAN: When the statement was made weren't you present %

SHRI P. N. KATHJU: Nol only it took three days for the staff Io collect, the information, I did nol know anything about it

SHRI BHUPESH GUPTA: The Chair is askiu.it whether you were present when the sta&emottl was made-Si I 111 P. N. KATHJU: No, I waa not present during those ten nurut!

Although I met the Minister several times I do not recollect to have met

along with Mr. Bhargava. I did (ell him that I was so disgusted with tlie way 1 was being treated on the clear assurances given by then hon. Minister of Parliamentary Affairs. Shri Satya Narayan in the presence of eight other hon. Members of this House

THE DEPUTY CHAIRMAN:

Mr. Kathju, I agree with what you are .saying but you wanted to rise to make some personal explanation and put the records right but you cannot make it debate by making such a long statement.

SHRI P. N. KATHJU: I have only two pages more.

THE DEPUTY CHAIRMAN: You should be very brief.

SHM BHUPESH GUPTA i Madarn, he has got only two pages more.

THE DEPUTY CHAIRMAN: lie wanted to rise on a personal explanation to put the records right. I did nol know that he would go through the debates and the statemen! of 23rd and all that.

SIUM DAHYABHAI V. PATEL: We are all concerned about it.

SHIUI'.N. KATHJU:.. aboul the formation of the Enquiry Committee that I had decided not to lake any further interest in the a flairs of the GSI I! The House will remember thai tt was on the basis pf certain assurances

given tome ou the Hour of the House thai I bad withdrawn the Resolution because of the achve role of Bhargava and Hie responsbility on him and when th, arances were not implemented, Shri Bhargsva had characterised this net as 'cheating'

Hou. Memebrs will also remember thai I was obliged to accept this Committee to !»' appointed by the President of the < '.S.I ,R. UN a compromise instead of a Parliamentary Committee foi which I had pressed in moving the Resolution. I had never at any time a where said to any one thai I was withdrawing my demand Por the appointment of a Committee of Enquiry. To this extent the statemen! of the Minister is not true, Even today 1 maintain and insist tJi.it the assuraaice given to me have nol been honoured and must be implemented.

Even granting the contention of the Hon. Minister that although .some irregularities were committed in the past, lie is in no position to dislodge any one who lias been appoint ed and confirmed in his post. \&\ u - face lads. Had be all tlie ('acts before him when be said that? Have all ib officers been confirmed 'tt is not correct. He bas, so far as we know . . .

SIUM P. N.SAPRU (Uttar Pradesh): May I draw youi attention Io the fact thai no representative of the Ministry of Education is present, nol even a Deputy Minister?

THE DEPUTY CHAIL!MAN: This is <>nl\ a persona] explanation by him

NHIJI I. N. KATMII: : Mackam, he biiH, so Jar as we know, only such informal ton as wa-, collected in replying to questions. He was good enough to inform the House on Saturday last thai he had in reply to an Unstarred question given a list containing the names of people who ave not scientists but are designated as scientists. Now, Madam, this thing which bad been placed on the Table of the House does give any names. It. only gives the numbers. J would draw your attention to facts. Whal are t be (ai I revealed by this \ Nobody Ins at any stage accused the Hon. Minister of

concealing the tacts. The facta are as follows. Jn the C.S.I.It. there are 18 Scientific Officers, 37 Technical Officers and 30 scientific and IOO i.-clinical members of the staff, a total of 845 men, who are designated as Scientists and Technologists, but who have no such qualifications. Are the facts revealed not sufficiently disturbing 1 Whal docs the Hon. Minister propose to do about it? Will be also tell us how many of them studied seience even iii the High School? Madam, there are 245 men who are called scientists and technologists who, according to the admission of the Hon. Minister himself, have no qualifications to be called nists or technologists.

i would also like -I am just finishing, Madam to refer to the list which the Hon. Minister had provided in replying to a question on Directors and < (fficers of that stains who did nol possess post-graduate qualifications. On an earlier occasion. Madarn, yon will remember I had said that for appointment as even teachers ia intermediate Colleges you do require a post graduate qualification and Dr. Sapru, f hope, will support me on that. There were eight names in Ihe list. One <code>ji<I</code> not possess even a Bachelor's Degree.

I Would like to refer to the ease of Ihe Director of an Engineering Institute a discipline of which the Hon. Minister is a distinguished member. This officer is a ILA. in an Arts subject and is a Graduate of the Institution of Mechani oal Engineers. I have it to the Hon. Minister to decide for himself if he considers these as sufficient qualification for the Director of a National Laboratory or Institute. Also, in reply to questions, he had given the following information. Madam, I bad asked a question

SHRI BHUPESH GUPTA : I hope j he is not a B.A. in English Literature

SHBI P. N. KATHJU: He is a I B.A. in English Literature. That i-correct. I- had asked a question about, the residences provided for lin- senior si a IT ol' tlie Institute-this very Engineering Institute i.e., all tlie senior staff Jor which lliis Parliament had voted funds, so tliat, scientists would be comfortably accommodated and would be in a position to work nan fortably. I was told thai ol' the live top bungalows, No. 1 was with an j Officer of the Birla group ol' industries, j No. 2 this is on record was with j Sahu Jain group, No. 3 with [BM group the computer people, No. 4 with an I.A.S, officer and No. 5 similarly . . .

(Interruptions) SHR1 BHUPESH

GI PTA: ls there no [.P.S.?

SIUM I'. N. K V n i . H : Il is I.B.M., ma I.P.S. T am just finishing in two minutes. 1 had asked ths question 111 i 13rd Fu e 'Will the Minister of Education lie pleased 1 <> stage the number of officers and the members of the staff of I he (lounei] ol Scientific and Industrial Research, including those ol' the National Laboratories and Institutes under its control, who have been given scientific and technical designations, but who have no scientific and technical qualifications?" The reply was: "The information is being collected and will he laid on the Table of ihe House." Now, ii is before the House that 245 persons, who have neither scientific nor technical qualifications, are having scientific and tech nical designations. This is the state of seience.

(Interruptiom)

THE OKI'! n rilAJIMIAN IM, continue.

SHRI P. N. KATHJU: I am concluding, Madam. I would like io enquire

from the Hon. Minister if it is by making and confirming such appoint ments—particularly he said: "What can I do about confirmed people?"- that he expects io create the muchpublicised temper of seience in tins country? Tie Gov rrm n.t lc,s i- peatedl] thai no one should be allowed to reap fruits of aggression. .Are we not allowing this to happen, by not taking any action, against persons who are beneficiaries of the irregularities corn-milled and also Io fix responsibility for these acts. Is it by protecting the interests of these people that the Hon. -Minister hopes to develop seience and technology in this country? 1 can assure him that such things have already created a demoralising effeel on sincere and dedicated workers.

Madarn. I am very grateful to you for allowing this.

SHRI BHTJPBSB GUPTA: You

an' all perhaps conscious that it is not a personal explanation. He has revealed so many things which contradict many

ni' ihe things the Education Minister has said. Therefore. Madarn Deputy Chairman, tomorrow when we meet the Education Minis!er should he called upon to explain hecause I know that he has misled us, according to him probably almost on all tlie points.

SHRI LOKANATB MISRIV (Orissa): ociate myself with it and there should he an explanation from the Education Minister tomorrow.

SI I HI I'. N. SAFRU: Madam, as this may he the lasi, lime that I am addressing the House I would like to (hat what Hr. Kafhju has said deserves consideration. It is a serious thing that either the Minister of Education or tlie Minister of State for Education did not choose i" be present i" hen what Dr. Kntbju has said. I think he owed it to this House and J hope tlie House wiH have its respect

and its dignity, t think it is not right thai Ministers should treat this House so lightly.

Catting

THE DEPUTY CHAIRMAN: Now .Mr. Kathju was to make this explana tion yesterday, but yester.'ary be sraw not in the House. I called his name I wut and lie was not in the House. This morning the Education Minister was here and I made room for the Education Minister, because he had something else in tlie other House. Whal thi' other Members have said is that this should be conveyed to the Ministei-. That is all right. That 1 agree. But ther are not here, because they did nol know t hat he was going to rise on a personal explanation at this hour.

SIUM DAIIYABHAI V. PATEL: We should hear from the Education Minister about this tomarrow. It is n very -'Tions matter.

E \<M 11! V RE CALLI N<I ATTENTION NOTICE

STRIKES IN THE BHARAT ELECT RONIOS

SHBI P. K. K 1' M A K A N (Andhra Pradesh): Madarn, T had given a Calling Attention Notice yesten'av or the day before yesterday. Their have heen strikes in the Bharat Electronics at Bangalore, in the Hindustan Aeronautics factory at Bangalore and the Bharat Earth Movers. Bangalore. After the strike, it appears that the leaders of the trade unions who are functioning n these factories, have been suspended from duty. Again, some sit-down strike Has started in the Bharat Earth Movers. Now, the sit down strike is drifting into n very serious position. In Banga- J lore iherc arc several Central Government underlakings. Some are under the Defence Ministry and wome are under j the Ministry of Industrial Development, j I want tlie Government to tell us what i xaetly has happened. What Mas the

reason for the strike and why tlie management has provoked the workers into striking further 'Also, the Hou. Minister for Labour is here. I want the Central Government to intervene and see that something is done, Otherwise, the Government should be asked to make a statement tomorrow morning,

SH KI A. G. KULKARNI (Maha rashtra): Madam, I th nk you very much. I have given a Calling Attention Notice, but it is still not admitted. I want, torequest, through you. the Prime Minister to look into a very serious problem of security, the recent reportthai about 1"" tanks have heen recently sold by the 0.8. Government to Pakistan. I want to draw the atten tion of the House to (he serious condition where by Pakistan is being armed to the teeth. I want to bring to your notice that Pakistan is purchasing heavily military armaments and hardware even through countries lik- West Germany, but switching the source through anol her country. May I request, through you, the Prime Minister that the reported sale of M 17 tanks is very dangerous in the sense they are in a way belter than the Patlon tanks and the P. S. Government lias siill not contradicted the sale made to Pakistan '. It is reported that this is being done in order to persuade Pakistan not to purchase anything from China. It is absolutely wrong. I want to bring, through you. Io the notice of the Prime Minister that some immediate action must be taken. Unless this country raises its arms production anil makes arrangements with ultimate sources of production, the arming of Pakistan is a danger to this country, I want to draw your attention to this problem which is a very big threat.

SHBI BHUPESH GUPTA (West Bengal): 1 think you will agree that the Crime Minister should make a statement on it. The news has been